

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SINGLE PRINCIPAL BENCH

ITEM No. 10
TA (IBC)- 09(PB)/2024

IN THE MATTER OF:

Sanjay Lamba

.... Petitioner/Applicant

Vs.

Union Bank Of India and Anr.

.... Respondent

Order under Rule 16(d) of NCLT, 2016

Order delivered on 03.05.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Adv. Milan Negi, Adv. Nikhil Jha

For the RP : Adv. Prateek Kushwaha

ORDER

Mr. Nikhil Jha, Ld. Counsel for the Applicant appears physically.

None appears on behalf of the Respondent.

The undertaking recorded on 05.04.2024 has not been complied with so far.

List the matter again **on 31.05.2024.**

Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT